

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 15
MA (IBC) No. 02/JPR/2024
CP No. (IB)- 32/95/JPR/2023
Under Section 95 of IBC, 2016

In the matter of:

Bank of Baroda

...Applicant

Versus

Mr. Jai Kumar Somani

...Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : Anubha Singh, Adv.

ORDER

List the matter on 17.05.2024.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

April 16, 2024